

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-25/2003/1690/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri B.K. Chetri,  
District and Sessions Judge,  
Dibrugarh, Assam.

Dated Guwahati the 20<sup>th</sup> March, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.DJD/1108/2020/104 dtd 12.03.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. the evening of 13.03.2020 till the morning of 16.03.2020, as prayed for. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-25/2003/1691/A, dated 20.3.2020

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rdas